

**COURT-II**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**A. NO. 234 OF 2018 &  
IA NO. 33 OF 2019, IA NO. 240 OF 2019**

**Dated: 27<sup>th</sup> May, 2019**

**In the matter of:**

**The Tata Power Company Limited (Distribution)**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission &Ors.**

**.... Respondent(s)**

**ORDER**

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **19.07.2019.**

**Court Master/PS**

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